

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 567/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

NAME OF THE PARTIES: Ambuja Cements Ltd.
V/s.
Ravisha Infraprojects Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
17	Rajlaxmi Puri	Adv for Petitioner	R

ORDER

TCP No. 567/I&B/NCLT/MB/MAH/2017

1. Learned Representative is seeking time to comply directions already given on the last date of hearing i.e. on 10th July 2017.
2. Time is granted, to be complied the directions on or before 21.08.2107. *Adyur*

Sd/-

M.K. Shrawat
Member (Judicial)

Dated : 01.08.2017.